

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 2557
TO BE ANSWERED ON 10.05.2016**

SUB-STANDARD QUALITY GOODS

2557. DR. BHARATIBEN D. SHYAL:
(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether reports/complaints of large scale sale of poor quality packaged items have been received recently;
- (b) if so, whether the Government has directed the manufacturing companies to display information relating to nutrition content, validity etc. on the label of such packaged items; and
- (c) if so, the details thereof?

ANSWER

मिनिस्टर ऑफ कन्स्यूमर अफेयर्स, फूड एंड पब्लिक डिस्ट्रिब्यूशन का उत्तर है कि:

**THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)**

- (a) : No Madam, No such specific cases have been received recently.
- (b) & (c) : Every pre-package food item follows labelling provisions prescribed under Food, Safety and Standards (packaging and Labelling) Regulation, 2011. Information regarding nutrition content and validity (Best Before and Use by Date) is prescribed in the said regulation.
